

It is easy and possible to identify the category to which the applicants belonged by these pay scales applicable to them i.e., Rs. 225-308 and to the designation of senior cook in column 4 and the revised pay scale applicable was Rs. 330-480. Obviously the applicants could not have been put in this slot of Rs.260-400, because that was the pay scale which they were drawing as head cooks, in order to enable them to claim the pay scale of Rs.380-560. The position of the applicants, if they are to be regarded as belonging to the Mechanical/Traffic Running Rooms category, is that though they did fall in the second category viz., Assistant Cook Gr.I in the pay scale Rs.210-270 they were given the third category pay scale Rs.330-480, as the category to which the applicants belonged has not been mentioned in item no.7.

4. Our attention was drawn to the duty list of the Head cooks but in our view nothing will turn upon the duty list because while restructuring the cadres the earlier distinction was done away with and the entitlements of the applicants will have to be worked only on the basis of their prrevised scales. With regard to the submission that the category of head cook had not been abolished from the other departments and it was only Training School Head cooks who were subjected to the discriminatory treatment, we find after a close analysis of the relevant instructions, that the change of designation was not at all decisive and has not resulted in any prejudice to the applicants.

5. We find that the applicants were rightly given the pay scale Rs. 330-480 and were not entitled to any higher pay scales. In the result we see no merit in the application and is accordingly dismissed.

*U. Savara*  
(Ms. Usha Savara)  
Member(A)

*M. Deshpande*  
(M S Deshpande)  
Vice Chairman